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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + O.M.P.(I) (COMM.) 261/2023 TATA REALTY AND INFRASTRUCTURE LIMITED

..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Ms. Nandini Gare, Ms. Tahira Karanjawala, Ms. Aditi Bhatt, Mr. Sarthak Gera, Mr Varun Tyagi and Ms. Varuna Juneja and Ms. Ayushi Kumar, Advs.

versus

## INTERNATIONAL AMUSEMENT LIMITED & ANR.

..... Respondents

Through: Mr. Naman Saraswat and Mr. Amit Kumar, Advs. for R-1.

Mr. Siddharth Batra, Ms. Shivani Chawla, Mr. Rohit Gupta, Mr. Chinmay Dubey, Mr Rhythm Katyal, Mr. Ashutosh Chugh, Mr. Pratyush Arora, Advs. for R-2

**CORAM:** 

HON'BLE MS. JUSTICE REKHA PALLI

ORDER 16.08.2023

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## I.A. 15305/2023 -Ex./LLOD

- 1. Exemption allowed, subject to all just exceptions.
- 2. The application stands disposed of.

## O.M.P.(I) (COMM.) 261/2023

3. At request of learned counsel for the respondents, list on 18.08.2023.

REKHA PALLI, J

**AUGUST 16, 2023/acm**